

**THE HIGH COURT OF MEGHALAYA**  
**SHILLONG**

**NOTICE**

No.HCM. III/04/2015/ 3417

Dated, Shillong the 9<sup>th</sup> September 2016

It is notified to all concerned that today i.e. 09<sup>th</sup> September 2016, the SECOND DIVISION BENCH of Hon'ble the Chief Justice and Hon'ble Mr. Justice V.P. Vaish shall sit after rising of the FIRST DIVISION BENCH of Hon'ble the Chief Justice and Hon'ble Mr. Justice S.R. Sen.

The Single Bench of Chief Justice's Court shall sit after rising of the SECOND DIVISION BENCH whereas the Single Bench of Court No. 1 shall sit after rising of the FIRST DIVISION BENCH.

By order,

  
**REGISTRAR GENERAL**

Memo No.HCM.III/04/2015/ 3417A

Dated, Shillong the 9<sup>th</sup> September 2016

**Copy for information to: -**

1. The Joint Registrar -cum- Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The Joint Registrar -cum-OSD in Hon'ble the Chief Justice's Secretariat, High Court of Meghalaya, Shillong.
3. The P.S to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
4. The P.S to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.
5. The P.S to Hon'ble Mr. Justice V. P. Vaish, High Court of Meghalaya, Shillong.
6. The P.A to Registrar General, High Court of Meghalaya, Shillong.
7. The Advocate General, High Court of Meghalaya, Shillong.
8. The Registrar (Administration), High Court of Meghalaya, Shillong.
9. The Deputy Registrar (Administration/Infrastructure & Accounts), High Court of Meghalaya, Shillong.
10. The Chief Librarian, High Court of Meghalaya, Shillong.
11. The Assistant Registrar (Recruitment/Accounts/Record), High Court of Meghalaya, Shillong.
12. The Superintendent (Judl.), High Court of Meghalaya, Shillong.
13. The Central Government Counsel, High Court of Meghalaya, Shillong.
14. Mr. \_\_\_\_\_, Sr. Advocate, High Court of Meghalaya, Shillong.
15. President / Secretary, High Court Bar Association, Shillong.
16. President / Secretary, Shillong Bar Association, Shillong.

~~17. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.~~

18. Notice Board.

19. Office File.

  
**REGISTRAR GENERAL**